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19.2.96

CM

OA 107/96

Hon'ble Shri K.D.Saha, Member (A)

Adjourned to 10.4.96 for admission.

(K.D.Saha)

Member (A)

Shri M.L. Paswan Registrar I/c

Since the Division Bench is not available at present, this case be adjourned sine die till the Division Bench is available.

Registrar I/c

3/09.10.96

Counsel for the applicant : None.

Adjourned to 02.12.1996 for admission.

(D. Purkayastha)
Member (J)

(K.D.Saha)
Member (A)

4./ 2.12.96.

On the request made on behalf of the learned counsel for the applicant, the case is adjourned to 3.1.97 for hearing on admission.

(D. Purkayastha)
Member (J)

(K.D. Saha)
Member (A)

5/03.01.97

The DB is not available today. List on 04.02.1997 for admission.

(V.N.Mehrotra)
Vice-Chairman

SKJ

11

4.2.97

List on 21.3.97 for admission.

CM

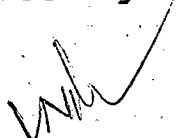

(V.N. Mehrotra)
Vice-Chairman

12

21.3.97

List on 2.6.97 for hearing on admission.

CM


(V.N. Mehrotra)
Vice-Chairman

13/02.06.97

List on 13.08.1997 for hearing on admission.

SKJ


(V.N. Mehrotra)
Vice-Chairman

14/13.08.97

List on 14.10.1997 for hearing on admission.

SKJ


(V.N. Mehrotra)
Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH PATNA

Order Sheet

Original

Application No. 107/96 199 in

Applicant(s) Respondent(s)

Advocate for Applicant(s) Advocate for Respondent(s)

Note of Registry

Orders of the Tribunal

15./ 14.10.97.

List it on 12.12.97 for hearing on admission.

/CBS/

(V.N. Mehrotra)
Vice-chairman

16./ 12.12.97. List it on ~~12.12~~ 19.2.98 for hearing on admission.

/CBS/

(V.N. Mehrotra)
Vice-chairman

17/19.02.98 None for the applicant.

List on 04.05.1998 for admission.

(L.R.K. Prasad)
Member(A)

SKJ

(V.N. Mehrotra)
Vice-Chairman

18./ 4.5.98. None for the applicant.

Nobody appears on behalf of the applicant today also. The OA is dismissed for default.

/CBS/

(L.R.K. Prasad)
Member (A)

(V.N. Mehrotra)
Vice-chairman